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(2024) 06 CCI CK 0001

Competition Commission Of India

Case No. 20 Of 2023

Mr. Uday B. Bhatt APPELLANT

Vs

Mr. Sarfarazbhai Rafique Bhai

RESPONDENT Ravani & Others

Date of Decision: June 5, 2024

Acts Referred:

• Competition Act, 2002 - Section 3, 4, 19(1)(a), 26(2), 33

Hon'ble Judges: Ravneet Kaur, Chairperson; Sweta Kakkad, Member; Deepak Anurag,

Member

Bench: Full Bench

Final Decision: Dismissed

Judgement